

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP (CAA) NO.01/Chd/Pb/2017**

**In the matter of scheme of amalgamations**

**BETWEEN**

**(i) Taj Travels Private Limited**

**Petitioner/Transferor Company No.1**

**(ii) Shan e Punjab Travels Private Limited**

**.Petitioner/Transferor Company No.2**

**AND**

**(iii) Metro Eco Green Resorts Limited**

**.Petitioner/Transferee Company**

Present: Mr. Anil Kumar Aggarwal, Advocate for petitioners.

Mr. Deepankur Sharma, Advocate for Official Liquidator  
along with Ms. Amarpreet Kaur, Senior Technical Assistant.

No time left, adjourn to 26.07.2017 for arguments.

  
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(Justice R.P. Nagrath)  
Member (Judicial)

July 13, 2017  
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